

(17)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1373/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Shapoorji Pallonji Investment Advisors Pvt. Ltd.

V/s.

Omkar Realtors and Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Ashish Kamal
of Wivird Shetty
1/6 A 2 B & Partners
for petitioner



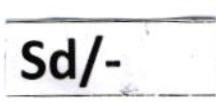
2. Shoma Maitra
11b Wadia Ghandy
for Respondent



ORDER

CP No. 1373/I&BP/NCLT/MB/MAH/2017

List this matter on **14.11.2017** for reporting settlement.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)